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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ OMP (ENF.) (COMM.) 112/2023 and EX. APPLs.(OS) 708/2023,
804/2023, 1042/2023

M/S VIMARSH DEVELOPMENT SOLUTIONS PVT. LTD.

.....Decree Holder

Through: Dr. Amit George, Mr. Saif Ali, Mr.
Divjyot Singh Bhatia, Mr. Aman
Singh Bakshi and Mr. Shreesh, Adv.

versus

DEPARTMENT OF LAND RESOURCES, MINISTRY OF RURAL
DEVELOPMENT, GOVERNMENT OF INDIA.....Judgement Debtor

Through: Mr. Arnav Kumar, CGSC and Mr.
Priyam Gandhi, Adv.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

13.12.2024

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List on 10.02.2025.

SACHIN DATTA, J

DECEMBER 13, 2024/cl